- 5. Programmes are launched to sensitize people and create awareness about the Do's and Don'ts in case of scare and attacks of wild animals.
- 6. Eco-development activities are undertaken in villages around Protected Areas to elicit the cooperation of communities in management of the Protected Areas, which includes actions to address the grievances of people regarding human-wildlife conflicts.

## Implementation of NLCP in U.P.

2341. SHRI KIRANMAY NANDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government has identified lakes in our country for restoration under National Lake Conservation Plan (NLCP);
  - (b) if so, the details thereof; and
- (c) The details and progress of lake conservation work going on in Uttar Pradesh under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) A list of lakes identified for conservation under the National Lake Conservation Plan was prepared and sent to the State Governments for prioritization of water bodies in their States. Out of the proposals received, the Ministry sanctioned projects for conservation of 61 lakes in 14 States of the country, for a total cost of Rs. 1031.18 crore. These proposals were considered on the basis of prioritization of water bodies by the States, conformity with NLCP guidelines and availability of Plan funds.

(c) In the State of Uttar Pradesh, projects for conservation of Mansi Ganga in Mathura and Ramgarh Tal in Gorakhpur were sanctioned under the scheme, at a cost of Rs. 22.71 crore and Rs. 124.32 crore respectively. These projects are in different stages of implementation.

## Environmental problem on river and river-bed

2342. SHRI BASAWARAJ PATIL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether haphazard utilization of sand which is creating severe environmental problem on river and river-bed of the country; and